

[Sh. Birbal]

that maximum land could be brought under command area in order to eliminate starvation, eradicate poverty and also to increase the agricultural production.

- (ii) **Need to fulfill the demands of Central Government employees relating to timely payment of D.A., setting up of Wage Review Board and Payment of Bonus.**

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir, the Central Government employees have been demanding to solve their three problems since long. The first problem relates to the payment of two Dearness Allowance instalments in a year on time. Due to the delay in payment of D A. instalments due from the month of January this year there is wide spread resentment among the Central Government employees. The Fourth Pay Commission and the Supreme Court have prescribed directive principles for the timely payment of Dearness Allowance. Therefore, the Central Government should make the required arrangement for the immediate payment of Dearness Allowance.

Second demand is to set up a permanent Wage Review Board for the re-fixation of the pay scales and allowances of Central Government employees and third demand refers to those employees who get *ad hoc* bonus and they want to get the bonus equal to the 30 day's pay from 1988-89.

I request the Minister of Finance to fulfill all the three demands of Central Government employees immediately.

- (iii) **Need to take an early decision to set up the Propellant Factory and Engine Workshop of Bharat Earth Movers Ltd. at Sagar.**

SHRI NAND LAL CHOUDHARY (Sa-

gar): Mr. Deputy Speaker, Sir, as Sagar district in Madhya Pradesh is situated in the centre of India and keeping in view its geographical strategic situation, Mahar Regiment Centre which is supposed to be the best in India, was established there, many years ago. Its favourable climatic conditions and nature's beauty have been a matter of attraction for the masses. It is an extremely backward district from industrial point of view. As there is no big industry, people are forced to engage themselves in the work of Bidi making which is both suffocating and very harmful to health. A survey is being conducted for a number of years to set up a Propellant Factory (Ordnance Factory) and an Engine Workshop by Bharat Earth-Movers Ltd. Company of Ministry of Defence, and which has almost been completed but no final decision has yet been taken to set up these industrial units. There is a widespread dissatisfaction among the masses due to extra-ordinary delay in setting up these industries.

So, I request you to take immediate decision in regard to the setting up of these industrial units in Sagar district.

- (iv) **Need to extend the existing national Highway No. 12 upto Ranchi (Bihar) via Mandla and Mungeli.**

SHRI M.L. JHIKRAM (Mandla): Mr. Deputy-Speaker Sir, National Highway No 12 from Jaipur to Jabalpur should be extended upto Ranchi in Bihar via Mandla and Mungeli. This would lead to the development of hilly areas and areas which are rich in coal iron ore and other minerals. There are no proper means of transportation over there. There are no railway lines in the region and the roads are in a very dilapidated condition. The Central Government should give serious thought to this matter and undertake this work on top priority basis.